

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 367/(MAH)/2017
CA No.


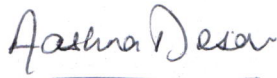
CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017


NAME OF THE PARTIES: Aruna S Jain
V/s.
Nikom Pharmaceutical Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|------|-------------|-----------|
|--------|------|-------------|-----------|

| | | | |
|------|--------------------------------------|------|---|
| (21) | Vishal gupta For Petitioner | ADV. |  |
| | Aashna Desai Adv. For Respondent. | |  |

Seeking adjournment
by consent
20/11/2017


Aashna Desai

ORDER

C.P. NO. 357/I & BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **20th November, 2017.**

Sd/-
Bhaskarā Pañtula Mohan
Member (Judicial)

Sd/-
M.K. Shrawat
Member (Judicial)

Dated: 17.10.2017
vkr